

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-125/2008(Pt.2)/7916/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Registrar,  
Gauhati High Court,  
Aizawl Bench, Aizawl.

Dated Guwahati, <sup>rd</sup> 22 August, 2023.

Sub:- **Casual leave.**

Ref:- Your note dated 11.08.2023.

Sir,

With reference to the above, I am directed to inform you that the prayer of Shri T. L. Guite, District & Sessions Judge, Lunglei Judicial District for **casual leave on 14.08.2023 along with station leave permission w.e.f. 12.08.2023 to 14.08.2023**, has been granted. Further, the next senior most Judicial Officer available at the station would remain in charge of his court and Office in his absence.

Yours faithfully,

*Sd/-*

**JT.REGISTRAR (VIGILANCE)**

**Memo no.HC.VII-125/2008(Pt.2)/7917-7918/A. dtd. , 22-08-23**

Copy to:

1. Shri Thang Lianmang Guite, District & Sessions Judge, Lunglei Judicial District.
- ✓ 2. The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**

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